NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/31/2016

NAME OF THE PETITIONER(S)

: M. VANCHINATHAN

NAME OF THE RESPONDENT(S)

: SUN BRUSHWARE PVT LTD & ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Al, Satty reg

S. MUTIOUEMEATERAN Respondent

 G. SAFHYANDARAYAND Los PENETHONES

[Ko Alamylfam74ASSOLLA165)

ORDER

Counsel for the Petitioner present. Counsel for R4 present and prayed for time to file reply. At request, time is enlarged. Put up on 23.01.2018 at 10.30 A.M.

> - 8d -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk